

THE HIGH COURT OF MEGHALAYA
SHILLONG

NOTICE

No. HCM. III/175/2019-Judl/ 27

Dated, Shillong the 09th March 2020

It is hereby notified to all concerned that the cases listed today in **COURT ROOM NO. 1** shall be heard by the **DIVISION BENCH** comprising **Hon'ble the Chief Justice** and **Hon'ble Mr. Justice Ranjit Vasantrya More** at **11.15AM**.

The respective **SINGLE BENCHES** of **Hon'ble Mr. Justice H.S. Thangkhiew** and **Hon'ble Mr. Justice W. Diengdoh** shall sit at **11.15AM**.

It is further notified that the cases listed today in **COURT ROOM NO. 2** shall be heard by **Hon'ble Mr. Justice Ranjit Vasantrya More** after rising of the **DIVISION BENCH**.

By order,


JOINT REGISTRAR (JUDL.)

Memo No. HCM.III/175/2019-Judl./ 27A

Dated Shillong, the 09th March 2020

Copy for information to: -

1. The Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The P.S to Hon'ble Mr. Justice Ranjit Vasantrya More, High Court of Meghalaya, Shillong.
3. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong.
4. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong.
5. The P.S to Advocate General/ Addl. Advocate General, Meghalaya, Shillong.
6. The Asst. Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong.
7. The P.A to the Registrar General, High Court of Meghalaya, Shillong.
8. The President/ Secretary, High Court Bar Association, Shillong.
9. All Court Masters concerned for information.
- ✓ 10. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
11. Notice Board.
12. Office File.


JOINT REGISTRAR (JUDL.)

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